

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-578(ND) 2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
20.12.2017**

**NAME OF THE COMPANY: Jhunsons Chemicals Vs. Lifeline Services
Pvt Ltd.**

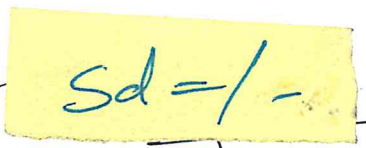
SECTION OF THE COMPANIES ACT: 9 of IBC 2016

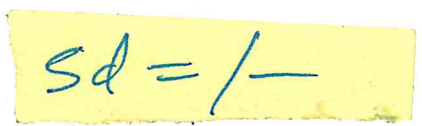
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: None

ORDER

Present none. In the interest of justice, adjourned to 1st February, 2018.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)